

Seventeenth Loksabha

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Title: Introduction of the Biological Diversity (Amendment) Bill, 2021.

HON. CHAIRPERSON: The House will now take up Item No. 14, Shri Bhupender Yadav.

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, AND MINISTER OF LABOUR AND EMPLOYMENT (SHRI BHUPENDER YADAV): Sir, I beg to move for leave to introduce a Bill further to amend the Biological Diversity Act, 2002.

HON. CHAIRPERSON: Prof. Sougata Ray, you have given notices. Are you willing to speak something?

PROF. SOUGATA RAY (DUM DUM): No ... (*Interruptions*)

HON. CHAIRPERSON: So, you are not interested to speak.

... (*Interruptions*)

माननीय सभापति : प्रश्न यह है :

“कि जैव विविधता अधिनियम, 2002 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

... (व्यवधान)

श्री भूपेन्द्र यादव: सभापति महोदय, मैं विधेयक को पुरःस्थापित करता हूं।
...(व्यवधान)

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HON. CHAIRPERSON: The Matters under Rule 377 shall be laid on the Table of the House. Members, who have been permitted to raise Matters under Rule 377 today and are desirous of laying them, may personally hand over their texts of the matters at the Table of the House immediately. Only those matters shall be treated as laid for which the texts of the matters slips have been received at the Table within the stipulated time and the rest will be treated as lapsed.

... (*Interruptions*)